

17th March, 1990.

(c) In connection with the incident of 28th March, 1990 the Home Minister of Mizoram visited the place of incident on 30.3.1990 to take stock of the situation. Standing patrols of Assam Rifles have been detailed to patrol the area. Flag meetings were also held in connection with the above incidents on March 21 and April 18, 1990 respectively. The Burmese Army personnel regretted crossing over the Indian border and assured prevention of recurrence of such instances.

(d) The matter was taken up by the Ministry of External Affairs with the Burmese Ambassador in New Delhi and the Ambassador has promised to convey our unhappiness at such incident to his Government.

**Central Assistance to Kerala for Drinking Water Facilities**

6709. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of AGRICULTURE be pleased to state:

<i>District</i>	<i>No. of villages</i>	<i>Population benefitted (1981 census)</i>	<i>Estimated cost (Rs. in lakh)</i>
1	2	3	4
Cannanore	6	54996	353.92
Calicut	1	20077	64.00

(c) The scheme for Cannanore district has been technically approved by the Government of India while the scheme for Calicut district is under technical scrutiny

[*Translation*]

**Export and Import by NAFED**

6710. SHRI CHHABIRAM ARGAL: Will the Minister of AGRICULTURE be pleased

(a) whether any request has been received from the Kerala Government for assistance for projects for providing drinking water facilities in the districts of Cannanore, Kasargod, Waynad and Calicut;

(b) if so, the details thereof; and

(c) the reaction of Union Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA):

(a) No such request has been received from the Kerala Government. However, under the Centrally Sponsored Accelerated Rural Water Supply Programme, rural water supply schemes for providing safe drinking water facilities in the districts of Cannanore and Calicut have been received by the Union Government for technical clearance.

(b) The details of the schemes are as given below:

to state:

(a) the details of agricultural products, quantity-wise exported and imported by NAFED during 1988-89 and 1989-90;

(b) whether NAFED are exporting pulses, onion fruit and vegetables after making local purchases;

(c) if so, the target fixed for the current

year and the names of the places where purchase centres have been set up

(d) whether NAFED proposed to set up a purchase centre in district Bhind for purchase of lentil and onion and

(e) if so the details thereof

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR)

(a) Commodity wise figures of export and import by NAFED during 1988-89 and 1989-90 are given below

## EXPORTS

Qty. in MTs/Value in Rs. lakhs

Sl. No.	Commodity	1988-89		1989-90(*)	
		Qty.	Value	Qty.	Value
1	2	3	4	5	6
1.	SESAMESEED.	220	26.57	4071	507.37
2.	NIGERSEED	2980	368.85	5364	433.22
3.	ONION	221974	6548.92	353000	8500.00
4.	POTATO	13	0.52	—	—
5.	FRESH FRUITS & VEGETABLES	—	2.00	40	14.59
6.	PROCESSED FOODS	—	4.50	—	42.00
7.	TURMERIC	280	38.10	494	56.98

Qty. in MTs/Value in Rs. lakhs

Sl. No.	Commodity	1988-89		1989-90(*)	
		Qty.	Value	Qty.	Value
1	2	3	4	5	6
8.	RED CHILLIES	1250	267.75	—	—
9	METHI SEED	50	7.70	—	—
10.	GUM KARAYA	111	54.55	—	—
11.	MISC	—	5.00	30	30.32
	TOTAL	226878	7324.46	362999	9584.48

## IMPORTS

Sl. No.	Commodity	Qty. in MTs/Value in Rs. lakhs					
		1988-89		1989-90			
		Qty.	Value	Qty.	Value		
1	2	3	4	5	6		
1.	MAIZE						
	(I) Aid	193881	—	199624	—		
	(II) Commercial	27330	473.00	—	—		
2.	PULSES	4100	258.00	—	—		
3.	FRESH FRUITS	3668	245.93	840	72.91		
	TOTAL	228979	976.93	200464	72.91		

(\*) Figures are provisional

(b) Export of onion, fresh fruits and vegetable is made after making purchases, locally through the cooperative societies who are member of NAFED. Export of Indian pulses is, however, not allowed.

(c) Targets for export of onions and fresh fruits and vegetables during 1990-91 are given below:

<i>Sl. No.</i>	<i>Commodity</i>	<i>Quantity</i>
1	2	3
1.	Onion	3.80 lakhs MTs
2.	Fresh fruits & vegetables	550 MTs.

Purchase are made in open auction out of mandi arrivals through the State Cooperative Marketing Federations, who, in turn involve the Primary Marketing Societies located in various mandies in India. Purchase centres are identified at the time of harvest depending upon the marketable surplus and importers preference for quality. For Price Support Scheme/Market Intervention Scheme operations, additional centres are also opened to procure the stocks

(d) There is no such proposal

(e) The question does not arise.

### **Regulation of State Lotteries**

6711. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Union Government had issued any directive to State Governments in June 1984 with a view to regulate the

lotteries run by them;

(b) if so, the details thereof;

(c) whether those directives are still in force and being followed;

(d) if not, the reasons therefor; and

(e) the further action contemplated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b). Union Government had issued guidelines in June 1984 to all State Governments with a view to regulating the lotteries run by them. A copy of the same is given in the enclosed statement.

(c) to (e) The guidelines are still in force and it is for the State Governments to adhere to them.